

IN THE HIGH COURT OF JHARKHAND AT RANCHI

M.A. No. 427 of 2016

.....

0/05.04.2021 List this case after two weeks.

In the meantime, counsel for the appellants will serve two copies of the memo of appeal alongwith the impugned judgment on the learned counsel for the Insurance Company.

(Ananda Sen, J)

Mukund/-